

Name of the corporate debtor: Karrm Infrastructure Private Limited Date of commencement of CIRP: 29.02.2024 ; List of creditors as on: 15.05.2024 .														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
Amount in Rs.)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	VSJ Investments Private Limited	16-03-2024	3,19,81,17,190.00	3,19,81,17,190.00	Credit Facilities	Yes		No		0	0	0	-	\
2	Bhala Finance Private Limited	16-03-2024	1,55,08,840.00	1,37,90,130.00	Credit Facilities	Yes	-	No		0	0	17,18,710.00	-	Mortgage of 13 Flats in project Karrm Panchatva Phase -1
										0	0	0	-	
2	Total		3,21,36,26,030.00	3,21,19,07,320.00	-	-	-	-		-	-	17,18,710.00	-	

Arun Kapoor

Interim Resolution Professional

In the matter of Karrm Infrastructure Private Limited

IBBI Registration Number: IBBI/IPA-003/IP-N00030/2017-18/10230

IBBI Registered Address: G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706

IBBI Registered E-mail Id - arun.kapoor58@yahoo.in

Authorisation for Assignment (AFA) valid up-to: October 31, 2024

Process Specific Address: Arun Kapoor c/o Ancoraa Resolution Private Limited, 1412, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703

Process Specific Email Id: cirp.karmipl@ancoraa.com